

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O. A. No. 39 1993.

DATE OF DECISION 4.3.93

M. P. Ambujakshy Applicant (s)

Mr. M.R.Rajendran Nair Advocate for the Applicant (s)

Versus

The Sr. Supdt. of Post Offices Respondent (s)
Palakkad and another

Mr. George C.P. Tharakan, SCGS Advocate for the Respondent (s)

CORAM :

The Hon'ble Mr. **S. P. MUKERJI** VICE CHAIRMAN

The Hon'ble Mr. **N. DHARMADAN** JUDICIAL MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. To be circulated to all Benches of the Tribunal ?

JUDGEMENT

HON'BLE SHRI S. P. MUKERJI VICE CHAIRMAN

Heard learned counsel for both parties on this application in which the applicant has sought the following reliefs:

- "i) to declare that applicant is entitled to continue as a provisional E.D. B.P.M., Nemmara Old Village P.O. till a regular selection is made to that post, and to direct the 1st respondent to allow applicant to function as provisional EDBPM by replacing 2nd respondent.
- ii) Direct the respondent No. 1 to consider applicant in the regular process of selection for appointment to the post of EDBPM, Nemmara Old Village, by giving her due weightage for her past service.
- iii) Grant such other reliefs as may be prayed for and the Tribunal may deem fit to grant and
- iv) Grant the cost of this Original Application."

2. The applicant was allowed to be considered for regular selection on provisional basis by our interim order dated 5.2.93. The learned counsel for respondents produced results of the selection and indicated that on merits some other candidate has been selected in preference to the applicant. In the above light, the application does not survive. Accordingly, we close this application with liberty to the applicant to challenge the selection, ^{and} if so advised, in accordance with law.

3. There will be no order as to costs.

4. M.P. 247/93 is also disposed of.

M. Dharmadan
(N. DHARMADAN) 4.3.93
JUDICIAL MEMBER

S. P. Mukerji
(S. P. MUKERJI) 4.3.93
VICE CHAIRMAN

4.3.93

kmn